

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.34

CP (IB) No. 242/Chd/Pb/2022

Under Section 95, IBC 2016

In the matter of:-

State Bank of India

...Petitioner

Versus

Sanjay Gupta

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 22.12.2023.

Sd/-

Court Officer

November 7, 2023

Pdp